

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 5126/2022

(Arising out of impugned final judgment and order dated 13-12-2021 in WC No. 59863/2015 passed by the High Court Of Judicature At Allahabad)

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

Date : 25-04-2024 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Sunil Kumar Sharma, AOR

For Respondent(s) Ms. Tulika Mukherjee, AOR
Mr. Aakash Sirohi, AOR

Mr. Sidhartha Dave, Sr. Adv.

Mr. Rajat Joneja, Adv.

Mr. Deeptanshu Jain, Adv.

Mr. Rajesh P., AOR

Mr. S. S. Shroff, AOR

UPON being mentioned the Court made the following
O R D E R

List on 12.07.2024.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR